

Statement

Details of children mainstreamed under National Child Labour Project Scheme during the last three years (based on the available information received from District Project Societies)

| Sl.No. | State | 2014-15 | 2015-16 | 2016-17 |
|--------|-------------------|---------|---------|---------|
| 1. | Andhra Pradesh | 346 | 716 | 814 |
| 2. | Assam | 60 | 9693 | 434 |
| 3. | Bihar | 14028 | 2656 | 0 |
| 4. | Chhattisgarh | 10173 | 0 | 0 |
| 5. | Gujarat | 892 | 0 | 0 |
| 6. | Haryana | 2583 | 0 | 40 |
| 7. | Jammu and Kashmir | 0 | 10 | 0 |
| 8. | Jharkhand | 2989 | 3450 | 334 |
| 9. | Karnataka | 2519 | 1984 | 681 |
| 10. | Madhya Pradesh | 7879 | 7472 | 4442 |
| 11. | Maharashtra | 3804 | 2177 | 1692 |
| 12. | Odisha | 21315 | 1900 | 0 |
| 13. | Punjab | 290 | 880 | 592 |
| 14. | Rajasthan | 3349 | 8476 | 630 |
| 15. | Tamil Nadu | 4492 | 4089 | 2850 |
| 16. | Telangana | 2691 | 1810 | 1431 |
| 17. | Uttar Pradesh | 16277 | 0 | 3066 |
| 18. | West Bengal | 22361 | 13763 | 13973 |
| 19. | Uttarakhand | 145 | 0 | 0 |
| 20. | Nagaland | 436 | 0 | 0 |
| TOTAL | | 116629 | 59076 | 30979 |

Allocation for Sarva Shiksha Abhiyan

2302. SHRI MANAS RANJAN BHUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has reduced the allocation for Sarva Shiksha Abhiyan during 2016-17 and 2017-18 for different States reducing the Central share of the programme;

(b) if so, details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides a legal entitlement to every child of the age of six to fourteen years for free and compulsory elementary education in a neighbourhood school. The Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA), which is the designated scheme for meeting the objectives of the RTE Act, 2009, provides assistance to State Governments and UT Administrations for universalization of elementary education in the country. The estimates of expenditure of States and UTs in terms of Section 7(2) of the RTE Act are made through the Annual Work Plan and Budget (AWP&B) as per the programmatic and financial norms of the scheme, which includes the share of both the Centre and State.

The Budget allocations for the SSA programme are ₹ 22,500.00 crore in 2016-17 and ₹ 23,500 crore in 2017-18. The State-wise details of release of Central under SSA during 2016-17 and 2017-18 is given in the Statement (*See below*).

Section 7(1) of the RTE Act, 2009, States that both the Centre and the State shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. Section 7(3) states that the Central Government shall provide to the State Government, as grants-in-aid of revenues, such percentage of expenditure as it may determine, while, Section 7(5) states that the State Government shall, taking into consideration the sums provided by the Central Government to a State Government, be responsible to provide funds for the implementation of the provisions of the Act.

With the acceptance of the recommendations of the Fourteenth Finance Commission by the Government of India, the devolution of funds to the States has been increased from 32% to 42% of the net Union Tax Receipts. With the enhanced devolution of funds, States have been advised to allocate more funds to SSA so as to carry out the functions and responsibilities conferred upon the States by Section 7(5) of the RTE Act, 2009.

Statement*State-wise releases of Central share under Sarva Shiksha Abhiyan*

| | | (₹ in crore) | |
|---------|-------------------|--------------|-------------------------------|
| Sl. No. | State/UT | 2016-17 | 2017-18 (as on 28.02.2018) |
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 633.02 | 704.31 |
| 2. | Arunachal Pradesh | 199.57 | 184.19 |
| 3. | Assam | 876.52 | 1117.28 |
| 4. | Bihar | 2706.88 | 2505.74 |
| 5. | Chhattisgarh | 592.63 | 457.46 |
| 6. | Goa | 8.69 | 8.63 |
| 7. | Gujarat | 777.41 | 460.95 |
| 8. | Haryana | 320.01 | 241.35 |
| 9. | Himachal Pradesh | 128.25 | 308.74 |
| 10. | Jammu and Kashmir | 1072.50 | 1519.69 |
| 11. | Jharkhand | 509.46 | 555.17 |
| 12. | Karnataka | 544.96 | 548.82 |
| 13. | Kerala | 113.17 | 136.80 |
| 14. | Madhya Pradesh | 1544.55 | 1235.42 |
| 15. | Maharashtra | 603.70 | 612.74 |
| 16. | Manipur | 44.05 | 151.76 |
| 17. | Meghalaya | 200.67 | 200.53 |
| 18. | Mizoram | 109.34 | 71.28 |
| 19. | Nagaland | 107.25 | 63.95 |
| 20. | Odisha | 704.23 | 866.12 |
| 21. | Punjab | 300.03 | 316.65 |
| 22. | Rajasthan | 1825.78 | 1989.73 |
| 23. | Sikkim | 34.79 | 51.65 |
| 24. | Tamil Nadu | 821.11 | 866.44 |
| 25. | Telangana | 417.76 | 440.50 |

| 1 | 2 | 3 | 4 |
|-------|-----------------------------|----------|----------|
| 26. | Tripura | 191.91 | 144.65 |
| 27. | Uttar Pradesh | 5054.34 | 2944.54 |
| 28. | Uttarakhand | 252.69 | 624.99 |
| 29. | West Bengal | 821.85 | 896.57 |
| 30. | Andaman and Nicobar Islands | 4.79 | 17.98 |
| 31. | Chandigarh | 33.34 | 92.60 |
| 32. | Dadra and Nagar Haveli | 10.68 | 54.77 |
| 33. | Daman and Diu | 3.00 | 10.39 |
| 34. | Delhi | 83.06 | 15.15 |
| 35. | Lakshadweep | 2.40 | 4.07 |
| 36. | Puducherry | 3.05 | 2.00 |
| TOTAL | | 21657.45 | 20423.57 |

MACP to teaching staff of KVs

2303. DR. ANIL KUMAR SAHANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Modified Assured Career Progression (MACP) has not been extended to teaching staff of Kendriya Vidyalayas (KVs) even after a decade;

(b) if so, the reasons therefor;

(c) the details of criteria for grant of senior/selection grade;

(d) whether due to restriction of 20 per cent of vacancy and other conditions, no teacher is eligible for grant of senior/selection grade;

(e) the details of eligible teachers during the current year, post-wise;

(f) whether representations have been received for removing all conditions for granting senior/selection grade; and

(g) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b): One of the conditions for grant of Modified Assured Career Progression (MACP) scheme is that the earlier Assured Career Progression (ACP) scheme should have been implemented/adopted by the autonomous/statutory body. Since Kendriya Vidyalaya Sangathan (KVS) had